

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
Criminal Appeal (DB) No.545 of 2020

Ravinder Singh  
@ Roshan Singh ..... ... Appellant  
Versus  
The State of Jharkhand .... ... Respondent

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**CORAM : HON'BLE MR. JUSTICE H. C. MISHRA**  
**HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Appellant : None  
For the State : A.P.P.  
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The matter was taken up through Video Conferencing. Learned counsel for the State had no objection with it and submitted that the audio and video qualities are good.

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05/ 25.03.2021 No one appears for the appellant in spite of repeated calls.

However, four weeks' time, is allowed for removing the defects pointed out by the Office.

**(H. C. Mishra, J.)**

**(Rajesh Kumar, J.)**

R.Kr.